

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~
15.1.2018

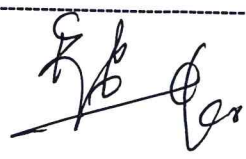
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.130/BB/ 2017	-	For compli- ance of objections raised by registry	252(1)	Cortex Medipharma Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *G.C. Venkatesh Rao - Pr. for Company*
PCS 2834 - 98450-65943
2337


ORDER

PCS for Petitioner is present. Heard him. He requested the Tribunal to pass an order of condonation of delay and he needs extension of time for uploading necessary forms. Therefore, delay is condoned till 12.01.2018 for uploading I&C 28 in pursuance of order of this Tribunal passed in this case.


Member (T)


Member (J)